

1	2	3
2.	Cable Network	49%
3.	Direct-to-Home (DTH)	49%
4.	Headend-In-The-Sky (HITS) Broadcasting Service	74%
5.	Setting up of Up-linking HUB/Teleports	49%
6.	Uplinking of Non-News and Current Affairs TV Channel	100%
7.	Uplinking of News and Current Affairs TV Channel	26%
8.	Downlinking of TV Channels	100%

Agreement for telecast of cricket matches

3320. SHRI SANJAY RAUT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether it is a fact that BCCI has entered into an agreement with Star Sports Network for live telecast of the cricket matches for the next six years;
- (b) if so, the details of the agreement;
- (c) whether Doordarshan also has rights for the live telecast of these matches featuring Indian team; and
- (d) if so, the details of the terms and conditions?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA) : (a) to (d) Prasar Bharati has informed that they have neither received any communication from Board of Control for Cricket in India (BCCI) nor from Star Sports Network about the actual position of award of the broadcasting rights of national/international cricketing events. As per Clause 3 of the Sports Broadcast Signals (Mandatory Sharing with Prasar Bharati) Rules, 2007, it is mandatory for the rights holders to share the live signals of the events of national important with Prasar Bharati.

Approval of programmes for television channels

†3321. SHRI BHAGAT SINGH KOSHYARI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether Government has received the proposal for approval of the programmes being telecast on television channels;
- (b) if so, the details thereof for the last year;
- (c) by when such proposals are likely to be approved/sanctioned.

† Original notice of the question was received in Hindi.